

Prl. District and Sessions Judge
SRI. G S SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11.00 AM to 02.00PM</u>		
1	R.A. 192/2019 (SUMMONS) IA/1/2019		Hucharangaiah Vs Krishnappa Dead by Lrs.,	Gundanna D V.G.
2	R.A. 194/2019 (ARGUMENTS) IA/2/2019		Bhagyamma Vs Nelluraiah	Vedamurthachar G DAJ

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<u>02.45 PM to 05.45PM</u>				
1	SPL.C 34/2020 (APPEARANCE OF ACCUSED)		Tumkur Town Police Station Vs Jayarama @ Jayaramappa	Public Prosecutor
SUMMONS TO ACCUSED				
2	SC 29/2020 (APPEARANCE OF ACCUSED)		Tumkur Town Police Station Vs Jayarama @ Jayaramappa	Public Prosecutor
3	SC 37/2020 (APPEARANCE OF ACCUSED)		Amruthur Police Station Vs Srinivasa T M	Public Prosecutor
4	SPL.C 42/2020 (APPEARANCE OF ACCUSED)		Amruthur Police Station Vs Srinivasa T M	Public Prosecutor
5	SC 66/2020 (APPEARANCE OF ACCUSED)		Gubbi Police station Vs Roopesha	Public Prosecutor
6	SPL.C 74/2020 (APPEARANCE OF ACCUSED)		Gubbi Police station Vs Roopesha	Public Prosecutor
<u>11.00 AM to 02.00PM</u>				
7	SC 89/2019 (ARGUMENTS)		Tumkur Town Police Station Vs Mumthaz ahamd	Public Prosecutor
8	SPL.C 6/2020 (FRAMING OF CHARGE OR PLEA)		Naveen P S Geologist and Mines Department., Vs Thimmegowda	Public Prosecutor
9	SPL.C 208/2020 (APPEARANCE OF ACCUSED)		Excise Police, Turuvekere Vs Somashekhhar C.L.	P.P.
10	CRL.R.P. 66/2020 (HEARING) IA/1/2020		Venkatesh Vs Sira Police Station	A.Vasanth Kumar
11	CRL.R.P. 69/2020 (HEARING)		K.T.Mayanna Vs Forest Officer, Gubbi	Doddashanaiah R V
EVIDENCE ON PROSECUTION				
12	SPL.C 269/2019 (EVIDENCE)		Huliyurdurga Police station Vs Kapanaiiah Aliyas Kapanigowda	Public Prosecutor
FIXING THE DATE FOR TRIAL				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	SC 23/2020 (EVIDENCE)		Tumkur Town Police Station Vs Siddiq Pasha	Public Prosecutor
14	SPL.C 27/2020 (EVIDENCE)		Tumkur Town Police Station Vs Siddiq Pasha	Public Prosecutor
OBJECTIONS				
15	CrI.Misc. 1056/2020 (BAIL)		Puttaswamy Vs Kunigal Police station	Naveen Kumar M B
SUMMONS TO ACCUSED				
16	SPL.C 241/2020 (APPEARANCE OF ACCUSED)		Excise Inspector, Koratagere Vs Krishnamurthy	P.P.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 121/2017 (ARGUMENTS)		Women Police Station Vs Hameed Pasha	Public Prosecutor
2	SPL.C 115/2018 (EVIDENCE)		Tirumani Police Station Vs Rupla Naik	
3	SC 77/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Tumkur Town Police Station Vs Chandrashekar B G	Public Prosecutor
4	SC 99/2019 (EVIDENCE)		Bellavi Police station Vs Vijay	Public Prosecutor
5	CRL.A 18/2020 (NOTICE) IA/1/2020		Sujatha Vs Latha	Thippeswamy S.H
6	CrI.Misc. 1054/2020 (FOR OBJECTION)		Mahesha G Vs Tumkur Rural Police Station	Doddamane Gopala Gowda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Civil Misc. 49/2017 (ORDERS)		Huchappa Vs The Superitendent Engineer KPTCL , Tumkur	Obalesha
2	O.S. 4/2018 (EVIDENCE) IA/1/2018		G.N.Usha Devi Vs R.Prasanakumar	S.Shankar
3	L.A.C. 26/2019 (STEPS)		Assistant Director(Land Acquisition) Vs Savithramma	a
4	L.A.C. 146/2019 (HEARING)		Basavaraju Vs Special Land Acquisition officer	Krishnamurthy.K.R
5	R.A. 181/2020 (NOTICE) IA/1/2020		Sarvodaya Education Society(Regd) Vs Thimmahanumaiah	Mallikarjuna S K
Cases listed below are adjourned due to Covid 19				
6	EX 173/2016 (HEARING)	14-12-2020	Ranganna Vs Ranganathappa	C.S.Kumaraswamy
7	L.A.C. 67/2017 (await records)	25-01-2021	Shivanandaiah Vs Special Land Acquisition Officer, Tumakuru Raidurga Railway	Sannalingaiah
8	L.A.C. 91/2017 (EVIDENCE)	25-01-2021	Anusuyamma Vs Special Land Acquisition Officer	Sannalingaiah
9	L.A.C. 96/2017 (EVIDENCE)	25-01-2021	Indramma Vs Special Land Acquisition Officer	Sannalingaiah
10	L.A.C. 97/2017 (EVIDENCE)	25-01-2021	Puttagowramma Vs Special Land Acquisition Officer	Sannalingaiah
11	EX 335/2017 (NOTICE)	25-01-2021	Sri rama Transport Finance Co. LTD Vs Afroze A	J.B. Sannamarappa
12	EX 122/2018 (HEARING)	25-01-2021	Sri rama Transport Finance Co. LTD Vs Mrs Nagamma	Girish
13	L.A.C. 100/2018 (EVIDENCE)	25-01-2021	Basappa Vs The special land acquisition officer	Sannalingaiah

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14	L.A.C. 101/2018 (EVIDENCE)	25-01-2021	Chikkanna Vs The Special Land Acquisition Officer	Sannalingaiah
15	L.A.C. 102/2018 (EVIDENCE)	25-01-2021	B.C.Nagaraju Vs The special land acquisition officer	Sannalingaiah
16	L.A.C. 105/2018 (EVIDENCE)	25-01-2021	Kemparangaiah Vs The Special Land Acquisition Officer	Sannalingaiah
17	Civil Misc. 149/2018 (EVIDENCE)	28-01-2021	Ranganathappa B Vs The Superintendent Engineer, karnataka Power Transmission Corporation Ltd, Tumkur	K. Ranganathaiah
18	Civil Misc. 150/2018 (EVIDENCE)	28-01-2021	Smt. Puttamma Vs The Superintendent Engineer, karnataka Power Transmission Corporation Ltd, Tumkur	K. Ranganathaiah
19	Civil Misc. 151/2018 (EVIDENCE)	28-01-2021	Siddamma Vs The Superintendent Engineer, karnataka Power Transmission Corporation Ltd, Tumkur	K. Ranganathaiah
20	Civil Misc. 152/2018 (EVIDENCE)	28-01-2021	Eeranna Vs The Superintendent Engineer, Karnataka Power Transmission Corporation Ltd, Tumkur	K. Ranganathaiah
21	Civil Misc. 153/2018 (EVIDENCE)	28-01-2021	Smt. Gangamma Vs The Superintendent Engineer, karnataka Power Transmission Corporation Ltd, Tumkur	K. Ranganathaiah
22	Civil Misc. 154/2018 (EVIDENCE)	28-01-2021	Mallesh Vs The Superintendent Engineer, karnataka Power Transmission Corporation Ltd, Tumkur	K. Ranganathaiah
23	Civil Misc. 155/2018 (EVIDENCE)	28-01-2021	Seebikempamma Vs The Superintendent Engineer, karnataka Power Transmission Corporation Ltd, Tumkur	K. Ranganathaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	Civil Misc. 156/2018 (EVIDENCE)	28-01-2021	Rajanna Vs The Superintendent Engineer, karnataka Power Transmission Corporation Ltd, Tumkur	K. Ranganathaiah
25	Civil Misc. 157/2018 (EVIDENCE)	28-01-2021	Kantharaju Vs The Superintendent Engineer, karnataka Power Transmission Corporation Ltd, Tumkur	K. Ranganathaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 101/2019 (HBC)		Kunigal Police station Vs Jagadeesha	Public Prosecutor
2	CRL.R.P. 81/2018 (ORDERS) IA/1/2018		Rudresh @ Veerabhadraiah Vs Anasuya M.S.	P.Mahesh
3	CRL.A 36/2019 (ARGUMENTS)		A.S.Manjajatha Vs Chelur Police Station	N Basavaraju
4	SC 91/2019 (FRAMING OF CHARGE OR PLEA)		Kallambella Police station Vs Mahesh.M.S.	Public Prosecutor
5	SC 107/2019 (EVIDENCE)		Tavarekere Police station Vs Tukarama Chadar Pawar	Public Prosecutor
6	CRL.A 98/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Kumaraswamy M.B. Vs Roopa.G.S.	Vedamurthachar
7	CRL.R.P. 85/2019 (ARGUMENTS)		H.S.Dasanna Vs K.S.Varalakshmi	Saraswathi K.C.
8	CRL.R.P. 1/2020 (NOTICE)		Jayarathna Vs A.D.Jwalamma	Sathyanarayanasetty K T
9	CrI.Misc. 63/2020 (NOTICE)		Suo-Moto-by-Court(Kyathasandra PS) Vs K.Narayanaswamy	Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	R.A. 80/2015 (ARGUMENTS)	09-12-2020	Shri Jagadguru Jayadeva Murugarajendra Vidhyarthi Nilaya Trust. Vs Chandrashekara Gupta	M.Mallikarjunaiah
2	R.A. 151/2020 (ARGUMENTS)	02-01-2021 (02.45 PM to 05.45PM)	Chayadevi Vs C.Ramakrishnaiah Dead by LRs	Shivakumar.B.C
3	R.A. 186/2020 (ARGUMENTS)	02-01-2021 (02.45 PM to 05.45PM)	Ramesh Vs Gangahuchaiah	Rajanna K C
4	R.A. 193/2020 (STEPS) IA/1/2020	02-01-2021	Basavaraju Vs Basamma	H S Sheshadri
5	EX 105/2016 (STEPS)	27-01-2021 (02.45 PM to 05.45PM)	Shashikala Vs Ejaj Pasha	Mahesh T P
(M.V.C./0000421/2013)				
6	EX 530/2016 (Await Report)	27-01-2021 (02.45 PM to 05.45PM)	Shrirama chits kar.pvt.ltd Vs Kemparaju V	Gowrishankar Beerasandra Gangadharaiah
7	EX 362/2018 (STEPS)	27-01-2021 (02.45 PM to 05.45PM)	Sri rama Transport Finance Co. LTD Vs Mr. Gopalaiah G	Ramanjinappa P
8	Civil Misc. 239/2018 (FOR OBJECTION)	27-01-2021 (02.45 PM to 05.45PM)	Nagaraju Vs KUDGI Transmission Limited, Cubbon road, Bangalore	K. Ranganathaiah
9	Civil Misc. 312/2018 (EVIDENCE)	27-01-2021 (02.45 PM to 05.45PM)	R.Ramesh Vs Government of India	G.N.B.Aradhya
10	Civil Misc. 313/2018 (EVIDENCE)	27-01-2021 (02.45 PM to 05.45PM)	Siddanna Vs Government of India(Trans)	G.N.B.Aradhya
11	Civil Misc. 314/2018 (EVIDENCE)	27-01-2021 (02.45 PM to 05.45PM)	Jayanna Vs Government of India (Trans)	G.N.B.Aradhya
12	Civil Misc. 322/2018 (EVIDENCE)	27-01-2021 (02.45 PM to 05.45PM)	Doddakka Vs Karnatka Power Transmission Corporation Limited	G.N.B.Aradhya

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13	Civil Misc. 323/2018 (EVIDENCE)	27-01-2021 (02.45 PM to 05.45PM)	Jayamma Vs Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
14	Civil Misc. 324/2018 (FOR ENQUIRY)	27-01-2021 (02.45 PM to 05.45PM)	Dasanayaka Vs Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
15	Civil Misc. 326/2018 (NOTICE)	27-01-2021 (02.45 PM to 05.45PM)	Shankarappa Vs Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
16	Civil Misc. 327/2018 (FOR ENQUIRY)	27-01-2021 (02.45 PM to 05.45PM)	Mallanna Vs Karnatka Power Transmission Corporation Limited	G.N.B.Aradhya
17	Civil Misc. 474/2019 (STEPS)	27-01-2021 (02.45 PM to 05.45PM)	V.R.Rajanna Dead by Lrs., Vs KUDIGI Transmission Limited	Rajanna T
18	Civil Misc. 481/2019 (STEPS)	27-01-2021 (02.45 PM to 05.45PM)	Lakkanna Vs KUDIGI Transmission Limited(KTL),,	Rajanna T

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Crl.Misc. 1041/2020 (NOTICE)		Kumaraiah alias Kumar Vs Hebbur Police station	Hareesha T.
2	Crl.Misc. 1048/2020 (await notice)		Chethan N.S. Vs Kolala Police station	N.R.Dhananjaya
3	Crl.Misc. 1051/2020 (ORDERS)		Nagaraju Vs Gubbi Police station	B.K.Prabhuswamy
4	Crl.Misc. 1052/2020 (await notice)		Muniraju M Vs State of Karnataka by Kyathasandra Police Station	Raghu N.R.
SS TO WITNESSES				
5	SPL.C 167/2010 (EVIDENCE)		HANDANAKERE POLICE Vs RANGANATHA	
6	SPL.C 290/2015 (EVIDENCE)		Hebbur Police Vs Umesha	Public Prosecutor
7	SPL.C 463/2016 (EVIDENCE)		Kunigal Police Vs Gangadharaiah Alias Gangadhara	Public Prosecutor
Cases listed below are adjourned due to Covid 19				
8	SPL.C 50/2015 (APPEARANCE OF ACCUSED)	20-11-2020	Honnnavalli Police Vs Swamy @ Soma@ Somashekara H J	
9	SPL.C 254/2017 (NBW)	02-12-2020	Chelur Police Vs Nirvanaiah	
10	SPL.C 40/2018 (NBW)	02-12-2020	Tumkur Rural Police Station Vs Ramesha V G	Public Prosecutor
11	SPL.C 1/2019 (EVIDENCE)	04-12-2020	Kyathasandra Police station Vs Manjunatha alias Abhi	Public Prosecutor
12	CRL.A 8/2019 (Await Report)	07-12-2020	Tumkur Rural Police Station Vs Manjunatha	Public Prosecutor
13	CRL.A 6/2020 (await notice)	07-12-2020	M.Ramamurthy Vs M.N.Pushpalatha	Ramesha.S

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14	CRL.A 15/2020 (ARGUMENTS)	07-12-2020	M.Gangaiah Vs K.B.Pushpavathi	Mahesh P
15	SC 43/2020 (APPEARANCE OF ACCUSED)	21-12-2020	Kyathsandra Police station Vs Ramakrishna	Public Prosecutor
16	SPL.C 175/2017 (NBW)	07-01-2021	Hebbur Police Vs Kempegowda	Public Prosecutor
17	SPL.C 248/2019 (NBW)	07-01-2021	Kallambella Police station Vs Ramesha	Public Prosecutor
18	SPL.C 441/2019 (NBW)	07-01-2021	Koratagere police station Vs Junaith Khan	Public Prosecutor
19	SPL.C 460/2019 (NBW)	07-01-2021	Kallambella Police station Vs Bheemaiah	Public Prosecutor
20	SPL.C 444/2019 (APPEARANCE OF ACCUSED)	07-01-2021	Gubbi Police station Vs Shivakumar	Public Prosecutor
21	SPL.C 446/2019 (ARGUMENTS)	07-01-2021	Kunigal Police station Vs Chikkanna @ Chittaiah @ Chitti	Public Prosecutor
22	SPL.C 21/2020 (FIRST HEARING)	07-01-2021	Tumkur Rural Police Station Vs Purushotham @ Purushothum	Public Prosecutor

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1	R.A. 59/2019 (JUDGEMENT)		K.N.Gurusiddaiah Vs Channamma	H.C.Kumaraswamy
Cases listed below are adjourned due to Covid 19				
2	R.A. 24/2019 (ARGUMENTS)	23-11-2020	Nagarathna Vs K.N.Viswanatha Rao	R.Jagannatha
3	R.A. 27/2019 (ARGUMENTS)	23-11-2020	Nijanandamurthy Vs Mahalingaiah	N Basavaraju
4	R.A. 32/2019 (ARGUMENTS)	23-11-2020	Kumar Vs Mahadevamma	V.R.Venkateshappa
5	R.A. 53/2020 (ARGUMENTS)	24-11-2020	Sathish alias Yathish.S Vs Revamma	Nagaraj G
6	M.V.C. 821/2017 (EVIDENCE)	02-12-2020	Ranganatha R Vs Nagaraju	Chandrashekhara M.S.
7	M.V.C. 1277/2017 (Respondent evidence)	02-12-2020	K.N. Jayanna Vs Ramu	Kumaraswamy C S
8	M.V.C. 1279/2017 (Respondent evidence)	02-12-2020	K.S. Narasimharaju Vs Ramu	Kumaraswamy C S
9	M.V.C. 1282/2017 (A.D.R.)	02-12-2020	Ramesh Vs Gaurav Transport Solution (P) Ltd.,	V.R.Venkateshappa
10	M.V.C. 212/2018 (Respondent evidence)	02-12-2020	Pushpalatha B.R. Vs Dhananjaya K.S.	N Basavaraju
11	M.V.C. 711/2018 (ARGUMENTS)	02-12-2020	Prabhakara Vs Shanthappa Gowda	B.J.Mahaveera
12	Civil Misc. 25/2015 (Respondent evidence) IA/1/2015	09-12-2020	A.R.Ranaganathappa Vs The Asst. Commissioner and Competent Authority, Gall Ltd	T.Rajanna
13	Civil Misc. 29/2015 (ARGUMENTS) IA/1/2015	09-12-2020	S.R.Laxmanappa Vs The Asst. Commissioner and Competent Authority, Gall Ltd	T.Rajanna
14	Civil Misc. 146/2016 (HEARING)	09-12-2020	Smt. Shakunthamma Vs Smt. S. Geetha	M.R. Nagabhushana

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15	M.V.C. 259/2018 (EVIDENCE)	23-12-2020	Kantharaju Vs K.R.Ravi	Lokesh D M
16	M.V.C. 289/2018 (EVIDENCE)	23-12-2020	Sinchana Vs Manjunath Lagamannavar Jinnappa alias Manjunatha Jinnappa Lagamannavar	Sandeep T.L.
17	M.V.C. 304/2018 (EVIDENCE)	23-12-2020	Karthik V Vs Satheesh Singh M	Bendre Kumar T
18	M.V.C. 306/2018 (EVIDENCE)	23-12-2020	Veerupakshaiah S Vs Satheesh Singh M	Bendre Kumar T
19	M.V.C. 388/2018 (EVIDENCE)	23-12-2020	Jayamma Vs Rajanna S	M.B. Naveen Kumar
20	M.V.C. 567/2018 (EVIDENCE)	23-12-2020	Syed Nazeer Vs Mohamed Sadiq	Mohammed Ahmed
21	Civil Misc. 244/2020 (NOTICE)	07-01-2021	Revanna Vs The Manager Power Grid Corporation of India Ltd	Nijalingappa M.E.
22	EX 220/2020 (await notice)	07-01-2021	Manjunath Vs Chief Engineer, K.P.T.C.L	Sannalingaiha

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1	SC 122/2018 (NBW)		Kyathsandra Police station Vs Dharmaraj @ Darma	Public Prosecutor
2	CRL.A 20/2018 (ARGUMENTS)		Gangalakshamma Vs Gangaramaiah	Mahesh P
3	CRL.A 25/2018 (ARGUMENTS)		Pankaja Vs Manjunatha L	Mahesh P
4	SC 20/2019 (ARGUMENTS)		Jayanagara Police station Vs Manjula	Public Prosecutor
5	CRL.A 42/2019 (ARGUMENTS) IA/1/2019		Basavaraju Vs Shivanna M.L.	Srinivasa G K
6	CRL.A 49/2019 (ARGUMENTS)		Khushtarunissa Vs Women Police Station, Tumakuru	Mohamed Ahmed
7	CRL.A 80/2019 (ARGUMENTS)		Venkatesh G Vs Excise Inspector Gubbi.,	Vasu H G

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.V.C. 285/2011 (LIST OF WITNESS AND DOCUMENTS)		Jayamma Vs Subburayappa	
2	R.A. 362/2016 (ARGUMENTS)		N. Shivakumar Vs Smt. Huchamma	Nagabhushana S N
3	R.A. 244/2017 (ARGUMENTS)		G. Madiyappa Vs Gangahanumakka	K.C.RAJANNA
4	R.A. 258/2018 (ARGUMENTS)		Pathegowda Vs Lakshamma	Thimmaiah M.
5	R.A. 352/2018 (ARGUMENTS)		Kumbaiah Vs Narasimhamurthy	T.N.Narayanaswamy
6	M.V.C. 494/2019 (EVIDENCE)		Samsheer.S.K. Vs Lingaraju.K.	Ramesh
7	M.A. 17/2019 (ARGUMENTS)		Sannachikkamma Vs Bhagyamma	Natesh S
8	M.V.C. 1100/2019 (EVIDENCE)		Rangaswamy.B Vs Jagadeesh.M.P	Doreswamy B S
9	R.A. 241/2020 (JUDGEMENT) IA/1/2020		Venkatappa dead by L.Rs 1) Chikkarangamma Vs Special Land Acquisition officer	Sanmathi Kumar B.J.

Cases listed below are adjourned due to Covid 19

10	Civil Misc. 337/2019 (EVIDENCE)	30-11-2020	Shivakumar Vs The Chief Engineer	Rajakumar H
11	M.V.C. 700/2019 (EVIDENCE)	30-11-2020	Mallangi Mallikarjuna Reddy M. @ MallikarjunaReddy M Vs Harshit	Kariyanna GH
12	M.V.C. 1008/2019 (EVIDENCE)	30-11-2020	Krishnamurthy Vs Govindaraju	Kumaraswamy.M.N
13	M.V.C. 1010/2019 (EVIDENCE)	30-11-2020	Rajeshwari Vs K.S.Kusuma	Doreswamy B S
14	M.V.C. 1011/2019 (EVIDENCE)	30-11-2020	Anusuya Vs K.S.Kusuma	Doreswamy B S

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15	R.A. 218/2019 (STEPS) IA/1/2019 IA/2/2019	30-11-2020	Mahadevamma Vs G.R.Dasappa	Anathakumaraiah H.M.
16	Civil Misc. 47/2017 (ARGUMENTS)	19-12-2020	Puttaraju Vs The Assistant Commissioner and Competent Authority , Gail (India) Ltd., Bangalore	T.S. Natarajaiah
17	Civil Misc. 61/2017 (ARGUMENTS)	19-12-2020	Chikkeeranna Vs The Assistant Commissioner and Competent Authority, Gail (India) Ltd., Dabhol to Bangalore	Rajesh Guptha D A
18	Civil Misc. 263/2017 (EVIDENCE)	19-12-2020	Doddanarasaiah Vs Executive Engineer (Elect), Bruhath Kamagari vibhaga, KPTCL, Tumkur	N.K. Naveen kumar
19	Civil Misc. 264/2017 (EVIDENCE)	19-12-2020	Narasimhaiah Vs Executive Engineer (Elect), Bruhath Kamagari vibhaga, KPTCL, Tumkur	N.K. Naveen Kumar
20	Civil Misc. 46/2019 (FOR OBJECTION)	19-12-2020	Smt.Venkatalaxmamma Vs KUDIGI Transmission Limited	T.N.Suresha
21	Civil Misc. 54/2019 (FOR OBJECTION)	19-12-2020	Lakshmiddevamma Vs KUDIGI Transmission Limited	K.Ranganathaiah
22	Civil Misc. 56/2019 (FOR OBJECTION)	19-12-2020	Pandurangappa Vs KUDIGI Transmission Limited	Ranganathaiah K.
23	Civil Misc. 57/2019 (EVIDENCE)	19-12-2020	Govindappa Vs The Superintendent Engineer, KPTCL	Ranganathaiah K.
24	Civil Misc. 60/2019 (EVIDENCE)	19-12-2020	Tholasamma Vs Power Grid Corporation of India Limited	Girish
25	Civil Misc. 130/2019 (FOR ENQUIRY)	19-12-2020	Seetharamaiah Vs KUDIGI Transmission Limited	T.Rajanna
26	Civil Misc. 131/2019 (EVIDENCE)	19-12-2020	Thippeswamy Vs Karnataka Power Transmission Corporation Limited (KPTCL)	T.Rajanna

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	Civil Misc. 132/2019 (EVIDENCE)	19-12-2020	Rajkumara Vs Karnataka Power Transmission Corporation Limited (KPTCL)	T.Rajanna
28	Civil Misc. 133/2019 (EVIDENCE)	19-12-2020	Lakshmikantha Since dead by his L.Rs. Shivaraju Vs Karnataka Power Transmission Corporation Limited (KPTCL)	T.Rajanna
29	Civil Misc. 140/2019 (EVIDENCE)	19-12-2020	Chikkanagaiah Vs Power Grid N.M.Transmission Limited	Sannalingaiah
30	R.A. 85/2019 (STEPS)	19-12-2020	Kempamma Vs Rangamma	N.Basavaraju
31	Civil Misc. 197/2019 (FOR OBJECTION)	19-12-2020	Hanumakka Vs KUDIGI Transmission Limited	G.H.Sreenivasa
32	Civil Misc. 204/2019 (EVIDENCE)	19-12-2020	Chennaiah Vs The Executive Engineer	B.V.Vasanthakumar
33	Civil Misc. 205/2019 (EVIDENCE)	19-12-2020	K.S.Shivanna Vs The Executive Engineer (ELC)	B.V.Vasanthakumar
34	Civil Misc. 206/2019 (EVIDENCE)	19-12-2020	Ganganna Vs The Executive Engineer	B.V.Vasanthakumar
35	Civil Misc. 219/2019 (EVIDENCE)	19-12-2020	G.Ramalingappa Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Hariprasad M.B.
36	Civil Misc. 220/2019 (EVIDENCE)	19-12-2020	Lakkamma Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Hariprasad M.B.
37	Civil Misc. 223/2019 (EVIDENCE)	19-12-2020	Kenamma Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Hariprasad M.B.
38	Civil Misc. 225/2019 (EVIDENCE)	19-12-2020	Durgappa Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Hariprasad M.B.
39	R.A. 124/2019 (STEPS) IA/1/2019	19-12-2020	Rangaswamy Vs Veeraguddaiah	Krishnamurthy

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	Civil Misc. 531/2019 (STEPS)	19-12-2020	Jayamma Vs Assistant Commissioner, Land Acquisition Officer, Bangalore Sub-Division.,	Nagaraj K C

Prl. District and Sessions Judge

Sri. N. Krishnaiah

Addl. District and Sessions Judge-FTSC-I, Tumakuru (Spl. Court for Trial of cases under POCSO Act)

Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 397/2019 (HBC)		Turuvekere Police Station Vs Shashikumar	Public Prosecutor
2	SPL.C 18/2020 (HBC)		Turuvekere Police Station Vs Lakshmana	Public Prosecutor
3	SPL.C 51/2020 (HBC)		Y N Hosakote Police Station Vs Manjunatha	Public Prosecutor
4	SPL.C 86/2020 (HBC)		Tiptur Rural Police station Vs Vidyadhara	P.P.
5	SPL.C 529/2014 (Fixed Date for trial)		Tumkur Rural Police Vs Sipayi	
6	SPL.C 155/2017 (Fixed Date for trial)		Women Police Vs Devendra Kumar Nayak	Public Prosecutor
7	SPL.C 170/2019 (Fixed Date for trial)		Huliyur Police station Vs Syed Umar	Public Prosecutor
8	SPL.C 3/2018 (EVIDENCE)		Tiptur Town Police Station Vs Harish K L	Public Prosecutor
9	SPL.C 437/2018 (EVIDENCE)		Women Police Station Vs Shivamurthy	Public Prosecutor
10	SPL.C 45/2019 (EVIDENCE)		Kodigenahalli Police station Vs Harendra Babu alias Harendra	Public Prosecutor
11	SPL.C 403/2019 (Await Report)		Huliyurdurga Police station Vs Ramachandraiah B L	Public Prosecutor
12	SPL.C 410/2019 (EVIDENCE)		Y N Hosakote Police Station Vs Vinod Kumar	Public Prosecutor
13	SPL.C 24/2020 (EVIDENCE)		Women Police Station Vs Anjanamurthy	Public Prosecutor
14	CrI.Misc. 994/2020 (HEARING)		Mujahid Ali @ Mujju Vs Koratagere police station	Krishnappa C S

Prl. District and Sessions Judge

Sri. N. Krishnaiah

Addl. District and Sessions Judge-FTSC-I, Tumakuru (Spl. Court for Trial of cases under POCSO Act)

Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	Crl.Misc. 1039/2020 (ORDERS)		Dileepa S.A. Vs Amruthur Police Station	S.K.Mallikarjuna
EVIDENCE ON PROSECUTION				
16	SPL.C 46/2020 (EVIDENCE)		Women Police Station Vs Lenish Jemes @ Lenin	Public Prosecutor

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11.00 AM to 02.00PM</u>		
1	SPL.C 59/2014 (EVIDENCE)		State by Karnataka Lokayuktha Police, Tumkur. Vs L.Mylaraiah	Public prosecuter Krishnasastri T S
2	SPL.C 80/2015 (EVIDENCE)		Lokayuktha Police Vs H Basavaiah @ Basavaiah	Shivakumar Biligere
3	SPL.C 423/2017 (EVIDENCE)		Anti corruption Bureau Police station Vs Muddalagiriappa	Public Prosecutor R Jagannath
4	SPL.C 45/2020 (FRAMING OF CHARGE OR PLEA)		Anti corruption Bureau Police station Vs T.Venkatesh	Public Prosecutor Lokesh D M

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION
OF CORRUPTION ACT)
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	M.V.C. 1116/2017 (EVIDENCE)		Devaraju Vs Nanjundaiah	A.S. Chandrashekaraiiah Somasundar H N
2	R.A. 123/2019 (HEARING)		Puttathayamma Vs Bhagyamma	Mallikarjunaiah M
3	R.A. 141/2019 (JUDGEMENT) IA/3/2019 IA/1/2019 IA/2/2019		K.G.Prasad Vs Puttanarasamma	Pradeep Kumar K.H.
4	R.A. 207/2019 (HEARING) IA/1/2019		T.V.Narasimhamurthy Vs Eranna S/o Late Doddeeraiah Dead by LRs.,	Jagannath K S
5	M.V.C. 1067/2019 (EVIDENCE)		Nagaraju Vs Shivakumar.K.S	Mahesh T P
6	R.A. 246/2019 (STEPS) IA/1/2019		B.S.Shivananda Vs Rangappa	B.S.Yogeesh
7	M.V.C. 1468/2019 (EVIDENCE)		Madhavi Vs Srinivasa Rao	Raghu R D.A Rajesh Guptha
8	R.A. 272/2019 (STEPS) IA/1/2019		Huchamma Vs Siddalingaiah	Mohamed Akbar N
9	R.A. 73/2020 (hear on I.A) IA/1/2020 IA/2/2020		Gangamma dead by LRs Vs Special Land Acquisition officer	Chandrashekaraiiah.N.M
10	R.A. 120/2020 (ARGUMENTS)		Bommakka Vs Chikkamma	Krishnaiah C S Manjunatha
11	R.A. 149/2020 (ARGUMENTS)		Mallanna Vs T.V.Umesh	Nagabhushana S N Nagaraj G
12	R.A. 155/2020 (ARGUMENTS)		Siddagangaiah Vs Basavaraju	Borappa.K C R Ashwath Kumar
13	M.V.C. 138/2020 (NOTICE)		Thippamma Vs Chandrasekar	Kumaraswamy.M.N
14	M.V.C. 418/2020 (Issues notice to the respondent)		Raju Vs Srinivasamurthy N.H.	Doreswamy B S

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	M.V.C. 677/2020 (EVIDENCE)		Narasimhamurthy Vs Veeresh Kumar T.M.	Kumaraswamy C S
11.00 AM to 02.00PM				
16	R.A. 370/2016 (ARGUMENTS) IA/1/2016		R.R. Raveesh Vs T. Rangaiah	Hanumantharayappa
17	R.A. 162/2018 (ARGUMENTS)		Jayalakshamma Vs The Special Land Acquisition Officer, Hemavathi Channel Zone	Shivkumar B.C C N Gangarangaiah
18	R.A. 93/2019 (Respondent Arguments) IA/1/2019 IA/2/2019		The Deputy Chief Engineer(Representing the Chief Engineer) Vs Badrunnissa	G.S.Ramasesha M E Nijalingappa
19	R.A. 247/2019 (ARGUMENTS)		Suramma @ Suryalakshmi S. Vs B.K.Gangadharappa	Venkatesh
20	R.A. 248/2019 (ARGUMENTS)		Rajendraprasad Vs B.K.Gangadharappa	Borappa K
21	R.A. 253/2019 (ARGUMENTS) IA/1/2019		B.K.Gangadharappa Vs Shrinivasa	Mallikarjunaiah M
22	R.A. 31/2020 (ARGUMENTS)		G.N.Bommegowda Vs State of Karnataka	Shivakumar B C DGP
23	R.A. 37/2020 (ARGUMENTS)		Gangahanumaiah Vs Gowramma	C K P Mahesh
24	R.A. 39/2020 (ARGUMENTS)		Ganganna Vs Rajkumar	Gundanna D Rajanna K C
25	R.A. 40/2020 (ARGUMENTS)		Ganganna Vs T.S.Parameshwarappa	Gundanna D K C Rajanna
26	R.A. 113/2020 (Respondent Arguments)		M.Sowbhagya Suputhri Vs S.Lazar	Sharada M Bhasmangi Rudraiah H S

Cases listed below are adjourned due to Covid 19

27	EX 203/2019 (STEPS)	17-11-2020	M/S Shriram City Union Finance Co.Ltd Vs Gangadhara	B.G.Gowrishankar
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Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	EX 205/2019 (STEPS)	17-11-2020	M/S Shriram City Union Finance Co.Ltd Vs Srinivasa	B.G.Gowrishankar
29	EX 206/2019 (STEPS)	17-11-2020	M/S Shriram City Union Finance Co.Ltd Vs Manjesh	B.G.Gowrishankar
30	EX 207/2019 (STEPS)	17-11-2020	M/S Shriram City Union Finance Co.Ltd Vs Hanumantharaju	B.G.Gowrishankar
31	EX 208/2019 (STEPS)	17-11-2020	M/S Shriram City Union Finance Co.Ltd Vs Ramachandra	B.G.Gowrishankar T M Dhananjaya
32	EX 246/2019 (NOTICE)	17-11-2020	M/S Shriram Transport Finance Co.Ltd Vs Manjunatha.B	Ganesh Prasad.K
33	M.V.C. 874/2019 (written statement of R2)	17-11-2020	Shivalingamurthy Vs Mohammed Sadiq	Hanumantharayappa K S Shankarashastri
34	EX 356/2019 (STEPS)	17-11-2020	M/S Shriram City Union Finance Co.Ltd Vs Raveesh	Gowrishankar Beerasandra Gangadharaiah
35	R.A. 228/2019 (STEPS) IA/1/2019 IA/2/2019	17-11-2020	Bhagyalakshmi Vs Krishna S/o Eranna Dead by LRs.,	Venkateshappa V R
36	M.V.C. 1183/2019 (STEPS)	17-11-2020	S.Suhas Vs M.Bheemappa	Ramachandra.C.V B K Chandrashekaraiah
37	M.V.C. 1184/2019 (STEPS)	17-11-2020	S.Shyamala Vs M.Bheemappa	Ramachandra C V B K Chandrashekaraiah
38	EX 439/2019 (STEPS)	17-11-2020	M/s Shriram Transport Finance Company Vs Nagaraju	Lokesh T H
39	EX 472/2019 (STEPS)	17-11-2020	M/S Shriram Transport Finance Co.Ltd Vs Babjan	Sannamarappa.J.B
40	EX 473/2019 (STEPS)	17-11-2020	M/S Shriram Transport Finance Co.Ltd Vs Ravikumar.R	Sannamarappa.J.B

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	EX 474/2019 (STEPS)	17-11-2020	M/S Shriram Transport Finance Co.Ltd Vs Chandrakanth.D	Sannamarappa.J.B
42	EX 475/2019 (NOTICE)	17-11-2020	M/S Shriram Transport Finance Co.Ltd Vs Marithimmaiah.H.R	Sannamarappa.J.B
43	EX 477/2019 (NOTICE)	17-11-2020	M/S Shriram Transport Finance Co.Ltd Vs Mallikarjunaiah	Niranjana Murthy.E
44	EX 528/2019 (NOTICE)	17-11-2020	M/S Shriram Transport Finance Co.Ltd Vs Omkaramurthy.T.J	Sannamarappa.J.B
45	M.V.C. 1450/2019 (FOR OBJECTION)	17-11-2020	Padmamma Vs Dushyanth.H	Parameshwarappa.H.J G N Prasannakumar
46	EX 699/2019 (STEPS)	17-11-2020	M/S Shriram Transport Finance Co.Ltd Vs Gajendra Kumar.G.	Ganesh Prasad K Bendrekumar T
47	EX 701/2019 (NOTICE)	17-11-2020	M/S Shriram Transport Finance Co.Ltd Vs Kumar K.N.	Ganesh Prasad K
48	EX 702/2019 (STEPS)	17-11-2020	M/S Shriram Transport Finance Co.Ltd Vs Shivanna.K.S	Ganesh Prasad K
49	M.V.C. 1558/2019 (written statement of R2)	17-11-2020	Honne Mahanthesh Vs M.N.Ramesh	Kumar T H K V Sudharshan Kumar
50	Civil Misc. 35/2020 (NOTICE) IA/1/2020	17-11-2020	T.S.Nataraju Vs Mahadevamma	Sathisha.T.S
51	Civil Misc. 267/2020 (Issues notice to the respondent)	17-11-2020	Dyavaraiah Vs Assistant Executive Engineer (Ele)	Devaraj H N